

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/S. RAJAT HOLDINGS PVT.LTD.**

1	NAME OF CORPORATE PERSON	RAJAT HOLDINGS PVT.LTD.
2	DATE OF INCORPORATION OF CORPORATE PERSON	27/06/1990
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Kolkata
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65993WB1990PTC049331
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	042 PARK TOWERS ,14 BALLYGUNGE PARK ROAD, KOLKATA -700019, WEST BENGAL, INDIA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	3RD OCTOBER, 2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CS SAURABH BASU S BASU & ASSOCIATES, ALAPAN APARTMENT, 3RD FLOOR,10/6/2 RAJA RAMMOHAN ROY ROAD,KOLKATA,WEST BENGAL, 700008 Tel No.:+91 9830063501 Email: pcs.saurabhbasu@gmail.com Reg No.: IBBI/IPA-002/IP-N00319/2017-2018/10924
8	LAST DATE FOR SUBMISSION OF CLAIMS	1ST NOVEMBER, 2023

Notice is hereby given that the **M/S. RAJAT HOLDINGS PVT.LTD.** has commenced voluntary liquidation on **03.10.2023**.

The stakeholders of **M/S. RAJAT HOLDINGS PVT.LTD.** are hereby called upon to submit a proof of their claims, on or before **01.11.2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Saurabh Basu
Insolvency Professional
IP Reg. No. IBBI/IPA-002/IP-N00319/2017-2018/10924

Liquidator of Rajat Holdings Pvt. Ltd.

IP Reg. No.: IBBI/IPA-002/IP-N00319/2017-2018/10924

AFA valid upto 14.12.2023

Date: 05.10.2023

Place: Kolkata

FORM A PUBLIC ANNOUNCEMENT [Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017] FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. RAJAT HOLDINGS PVT.LTD.	
1	NAME OF CORPORATE PERSON RAJAT HOLDINGS PVT.LTD.
2	DATE OF INCORPORATION OF CORPORATE PERSON 27/06/1990
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED ROC-Kolkata
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON U65993WB1990PTC049331
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON 042 PARK TOWERS, 14 BALLYGUNGE PARK ROAD, KOLKATA - 700019, WEST BENGAL, INDIA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON 3RD OCTOBER, 2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR CS SAURABH BASU S BASU & ASSOCIATES, ALAPAN APARTMENT, 3RD FLOOR, 10/6/2 RAJA RAMMOHAN ROY ROAD, KOLKATA, WEST BENGAL, 700008 Tel No. : +91 9830063501 Email : pcs.saurabhbasu@gmail.com Reg No. : IBBI/IPA-002 /IP-N00319/2017-2018/10924
8	LAST DATE FOR SUBMISSION OF CLAIMS 1ST NOVEMBER, 2023

Notice is hereby given that the M/S. RAJAT HOLDINGS PVT.LTD. has commenced voluntary liquidation on 03.10.2023.
The stakeholders of M/S. RAJAT HOLDINGS PVT.LTD. are hereby called upon to submit a proof of their claims, on or before 01.11.2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

CS Saurabh Basu
Liquidator of Rajat Holdings Pvt. Ltd.

Date: 05.10.2023
Place: Kolkata

IP Reg. No.: IBBI/IPA-002/IP-N00319/2017-2018/10924
AFA Valid upto 14.12.2023

NOTICE Bata India Ltd. Registered Office: 27B, Camac Street, 1st Floor, Kolkata, West Bengal - 700016				
NOTICES is hereby given that the certificate[s] for the undermentioned securities of the Company has/have been lost/misplaced and the holder[s] of the said securities / applicant[s] has/have applied to the Company to issue duplicate certificate[s]. Any person who has a claim in respect of the said securities should lodge such claim with the Company at its Registered Office within 15 days from this date, else the Company will proceed to issue duplicate certificate[s] without further intimation.				
Name[s] of holder[s] [and Jt. holder[s], if any]	Kind of Securities and face value	No. of Securities	Certificate No.	Distinctive Nos.
Rezoo Shamoan Karachiwala and Azra Yusuf Goriawala	Equity Shares for the face value of Rs. 5/-	710 Shares	725102	127469839 to 127470548
[Name[s] of holder[s] / Applicant[s] Rezoo James Joseph Nee Rezoo Shamoan Karachiwala Azra Yusuf Goriawala				
Date: 06/10/2023 Place : Mumbai				

बैंक ऑफ़ इंडिया Bank of India BOI Relationship Beyond Banking		BANK OF INDIA J. N ROAD BRANCH 35/1, 1ST FLOOR, KAILASH BUILDING, PARK STREET - 700071 EMAIL: JNROAD.Kolkata@bankofindia.co.in	
Ref No. JNROAD/AR/SARFAESI/7511-73:02		Date: 30-08-2023	
By Speed Post			
To, Mr. Satadru Sengupta & Mr. Ashim Sengupta Account Number- 402675110000073 Flat no-4B, 4TH FLOOR, B.B Trunk Road, Maheshtala, Budge Budge, Kolkata-700137 Sir/Madam,			
NOTICE U/S 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002			
1. At the request made by you, the Bank's J.N ROAD Branch has granted to your various credit limits/loans for an aggregate amount of Rs.6.48 lakh. We give hereunder details of various credit facilities granted by us and the amounts outstanding dues there under as on the date of notice:-			
Facility Availed-	Amount of Loan Availed-	Outstanding Dues-	
1 Housing Loan	6,48,000	Rs. 5,94,084.02 plus Rs. 77210 UCI since NPA dt 31-03-2023	

খেলা

আজকাল কলকাতা শুক্রবার ৬ অক্টোবর ২০২০

এবার গ্রুপ লিগের ৫ ম্যাচে ভারত করেছিল ৫৮ গোল। সেমিফাইনালে দক্ষিণ কোরিয়াকে হারিয়েছিল ৫-৩ গোলে। প্রথম কোয়ার্টারে ৩-০-তে এগিয়ে গেলেও পরে চাপের মুখে পড়েছিল ভারত। একসময় তো ৪-৩ হয়ে যায়। তাই ফাইনালে জাপানের বিরুদ্ধে নামার আগে কিছুটা সতর্ক ভারত।

ক্রিকেটে ভারত নেপাল খাতুরাজ স্বেচ্ছাসে

জয়ী ম্যান সিটি, বাসা,

আজকালের প্রতিবেদন

দুই পরিবর্ত ফুটবলারের গোলেই জয় পেল ম্যান্চেস্টার সিটি। আরবি লিপজিগের বিরুদ্ধে ৩-১ গোলে জিতল পেপ গুয়ারদিওলার দল। ২৫ মিনিটে ফিল ফোডেনের গোলে সিটি এগিয়ে গেলেও, লোইস ওপেন্ডা ৪৮ মিনিটে সমতা ফিরিয়ে আনেন। ৮৪ মিনিটে গোল করেন পরিবর্ত হিসেবে নামা জুলিয়ান আলভারেজ। দ্বিতীয়ার্ধের সংযোজিত সময়ে

সেই ব্যবধানই দ্বিগুণ করেন অস্ট্রিয়ান ফুটবলার জেরেমি ডোকু। গ্রুপ লিগের অন্য ম্যাচে ২-২ ড্র করেছে ইংল্যান্ডের রেডস্টার বেলগ্রেড।

চ্যাম্পিয়ন্স লিগের আরেক ম্যাচে পোর্টোর বিরুদ্ধে ১-০ গোলে জিতেছে বার্সিলোনা। কাতালান ক্লাবের জয় পরিবর্ত হিসেবে নামা ফেরান টেগে গোলে। চোট পাওয়ায় প্রথমার্ধে খেলেছিলেন রবার্ট লেওয়ান্ডক

সংশোধনী

এডেলওয়েইস অ্যাসেট রিকনস্ট্রাকশন কোম্পানি লিমিটেড
CIN: U67100MH2007PLC174759

রিটেল সেন্ট্রাল এবং রেজিস্টার্ড অফিস: এডেলওয়েইস হাউস, সিএসটি রোডের ওপার, কলিনা, মুম্বই-৪০০০৯৮

সংশোধনী

সারফায়েসি অ্যাক্ট, ২০০২ এর অধীনে ডিম্যান্ড বিজ্ঞপ্তির প্রতি

এতদ্বারা জনসাধারণ এবং বিশেষ করে স্বর্ণগ্রহীতাদের প্রতি বিজ্ঞপ্তি জারি করা হচ্ছে যে ২৭.০৯.২০২০ তারিখের ডিম্যান্ড বিজ্ঞপ্তি যেটি এই সংবাদপত্রে প্রকাশিত হয়েছিল লোন অ্যাকাউন্ট নম্বর ৪৭৩২৮২২-স্বর্ণগ্রহীতার নাম: মেসার্স ইন্ডিয়াস ডাব্বা এবং ৪৭৮০০১৪-স্বর্ণগ্রহীতার নাম-মেসার্স দে হাভিং মিল, ট্রাস্ট নাম্বার "ইএআরসি ট্রাস্ট এসসি-৪৮৩" এর পরিবর্তে "ইএআরসি ট্রাস্ট এসসি-৪৮২" পড়তে হবে। অন্যান্য বিবরণ অপরিবর্তিত থাকবে।

আমাদের ছিটকে যেতে হয়েছিল। এবারে দলের যা হানোর ব্যাপারে আশাবাদী **সুনীল গাভাসকার**

বিতর্ক | ইন্টারভিউ | ড্রেসিং রুম | পরিসংখ্যান

দাঁড়াল পাঁচ। বৃষ্টি বন্ধ হলে তিন-চারটি সৌরভ। প্রশংসা করেছেন সিএবি-র।

ফর্ম 'এ'

প্রকাশ্য বিজ্ঞপ্তি

[ইনসলভেবলি অ্যান্ড ব্যান্ডরাপসি বোর্ড অফ ইন্ডিয়া (ভলান্টারি লিকুইডেশন প্রসেস) রেগুলেশনস-২০১৭-এর রেগুলেশন ১৪ অধীনে]
মেসার্স রজত হোল্ডিংস প্রাই লিঃ-এর স্বার্থধারকদের অবগতির জন্য

১.	কর্পোরেট সত্তার নাম	মেসার্স রজত হোল্ডিংস প্রাই লিঃ
২.	কর্পোরেট সত্তা প্রতিষ্ঠার তারিখ	২৭.০৬.১৯৯০
৩.	যে কর্তৃপক্ষের অধীনে এই কর্পোরেট সত্তা প্রতিষ্ঠিত/নিবন্ধীকৃত	আরওসি-কলকাতা
৪.	কর্পোরেট সত্তার কর্পোরেট আইডেন্টিটি নম্বর/লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নম্বর	U65993WB1990PTC049331
৫.	কর্পোরেট সত্তার রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	০৪২, পার্ক টাওয়ারস, ১৪, বালিগঞ্জ পার্ক রোড, কলকাতা-৭০০০১৯, পশ্চিমবঙ্গ, ভারত
৬.	কর্পোরেট সত্তার লিকুইডেশন শুরু তারিখ	৩ অক্টোবর, ২০২০
৭.	লিকুইডেটরের নাম, ঠিকানা, ই-মেল আইডি, টেলিফোন নম্বর ও রেজিস্ট্রেশন নম্বর	সিএস সৌরভ বসু, এস বসু অ্যান্ড অ্যাসোসিয়েটস, আলাপন অ্যাপার্টমেন্ট, চতুর্থ তল, ১০/৬/২, রাজা রামমোহন রায় রোড, কলকাতা, পশ্চিমবঙ্গ-৭০০০০৮। ফোন নম্বর: +৯১ ৯৮৩০০৬৩৫০১ ই-মেল: pcs.saurabhbasu@gmail.com রেজিস্ট্রেশন নম্বর: IBB/IPA-002/IP-N00319/2017-2018/10924
৮.	দাবি পেশের শেষ তারিখ	১ নভেম্বর, ২০১৩

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, ০৩.১০.২০২০ তারিখে মেসার্স রজত হোল্ডিংস প্রাই লিঃ-এর ভলান্টারি লিকুইডেশন শুরু হয়েছে।

এতদ্বারা মেসার্স রজত হোল্ডিংস প্রাই লিঃ-এর স্বার্থধারকদের ওপরের টেবিলে ক্রম নং ৭-তে উল্লিখিত ঠিকানায় লিকুইডেটরের কাছে ০১.১১.২০২০ বা তার আগে তাদের দাবিগুলি যথাযথ প্রমাণ সমেত পেশ করার জন্য আহ্বান জানানো হচ্ছে।

আর্থিক স্বর্ণদাতারা যথাযথ প্রমাণ সমেত তাদের দাবিগুলি কেবলমাত্র ইলেকট্রনিক উপায়ে জমা দেবেন। বাকি সকল স্বার্থধারক তাদের দাবি প্রমাণ সমেত নিজেরা হাতে করে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে জমা দিতে পারবেন।

দাবির স্বপক্ষে মিথ্যা অথবা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা হতে পারে।

সিএস সৌরভ বসু

রজত হোল্ডিংস প্রাই লিঃ-এর লিকুইডেটর

তারিখ: ০৫.১০.২০২০ আইপি রেজিস্ট্রেশন নং: IBB/IPA-002/IP-N00319/2017-2018/10924
স্থান: কলকাতা এএফএ ১৪.১২.২০২০ অবধি বৈধ